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Title: Need for implementation of land reform policy in the Country.

SHRI PRABODH PANDA (MIDNAPORE): Sir, I would like to draw your attention and the attention of the House to a very important matter about the land reforms policy.

Sir, the land reforms programme is already incorporated in the Common Minimum Programme of the UPA Government. This Government has already passed its tenure; three years have already been passed; it has left out with two years. But in most of the States, this programme has not been implemented; it has rather been ignored. So, thousands and thousands of farmers are coming up particularly in the State of Andhra. They are coming up in the streets and they are fighting for implementation of the land reforms programme. Last month, in July, not less than seven days or a week-long movements, strikes, dharna and *satyagraha* were observed all over the State of Andhra Pradesh in 23 districts.[\[65\]](#)

On the particular date after *satyagraha*, on the 28th of July, the Police resorted to firing on the struggling peasants and seven innocent people had been killed by the Police. This is a matter of deep concern. It is a national concern. In all other States, the farmers are coming to the streets.

So, I urge upon the Central Government to take this matter seriously and to call a National Conference in this matter so that land reform programmes could be implemented properly all over the country as soon as possible.

This matter is a very important matter. That is why, I have brought this matter before this House.